

Serial No. of Order	Date of Order	Order with Signature
5	10.11.94	<p>Petitioner's counsel stated to be ill. Adjourned to 1st week of December, 1994.</p> <p>Vice-chairman Member (Admn.)</p>
6	6.12.94	<p>Adjourned to 19.12.1994.</p> <p>VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>
7	6.11.95	<p>Shri G.K. Mishra, learned counsel for the petitioner seeks permission to withdraw the petition on the ground that it has become infructuous as the relief he has sought for in this petition has been given to him. Respondents' counsel Shri T. Rath for Shri Ashok Mohanty is present. Permission granted. Dismissed as withdrawn.</p> <p>VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>